

Rural telephone system

2119. SHRI AMIR ALAM KHAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the upgradation work in rural telephone sector in the country especially in Uttar Pradesh has been done by Government;

(b) if so, the details thereof during the last three years; and

(c) the benefits likely to be accrued in the rural sector due to system upgradation in rural telephone system?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Yes, Sir. The details of upgradation work, carried out by Bharat Sanchar Nigam Limited (BSNL), of small and medium exchanges, Multi-Access Radio Relay (MARR) Village Public Telephone (VPT) in rural areas of the country including in Uttar Pradesh during the last three years and the current year is given in the Statement-I and II (*See below*). The status of MARR replacement as on 30.6.2009 is given in the Statement-III (*See below*). In addition, Wireless in Local Loop (WLL) network in the country including Uttar Pradesh has been expanded with MSC based Code Division Multiple Access (CDMA). WLL capacity added during the last three years in the country including Uttar Pradesh (East and West) circles are given in the Statement-IV (*See below*). Subsidy support is also being extended by USOF for setting up of 7,440 Shareable Infrastructure Sites in the country including 656 towers in Uttar Pradesh for provision of mobile services in rural and remote areas, where there is no existing fixed wireless or mobile-coverage. Out of these, 5,624 towers in the country including 649 towers in Uttar Pradesh have already been commissioned under this scheme as on June, 2009.

(c) The upgradation of work in telecom sector in rural areas of the country will result in better telecom connectivity and services in these areas thereby leading to improved socio-economic activity.

Statement-I

Upgradation of small and medium exchanges

Year	Conversion of Single Base Module (SBM) to Remote Subscriber Unit (RSU)	Conversion of C-DOT RAXs to AN-RAXs
2006-07	393	425
2007-08	462	272
2008-09	5	38
TOTAL	860	735

In Uttar Pradesh, all C-DoT RAX Exchanges have been converted to AN-RAX and SBM type exchanges to RSUs.

Statement-II

Replacement of MARRs during last three years

Sl. No.	Year	MARR Replaced
1	2006-07	24958
2	2007-08	6991
3	2008-09	775

In Uttar Pradesh State all MARR VPTs have been replaced by terrestrial technology.

Statement-III

Details of Multi Access Radio Relay (MARR) Village public telephones replacement as on 30.6.2009

Sl. No.	Circle	MARR VPTs to be replaced by BSNL (Agreement revised by USOF— November, 2008)	Achievement upto previous month (May, 2009)	Replaced/ Reported during June, 2009	Cummulative replacement till June, 2009	Balance MARR to be replaced
1	2	3	4	5	6	7
1.	Andaman and Nicobar Islands	72	72	0	72	0
2.	Andhra Pradesh	10335	10335	0	10335	0
3.	Assam	9294	9166	5	9171	123
4.	Bihar	7431	7431	0	7431	0
5.	Jharkhand	3570	3570	0	3570	0
6.	Gujarat	4106	4092	0	4092	14
7.	Haryana	1423	1423	0	1423	0
8.	Himachal Pradesh	949	947	1	948	1
9.	Jammu and Kashmir	2295	2271	0	2271	24
10.	Karnataka	14571	14571	0	14571	0
11.	Kerala	4	4	0	4	0

1	2	3	4	5	6	7
12.	Madhya Pradesh	21111	21069	42	21111	0
13.	Chhattisgarh	5021	4843	0	4843	178
14.	Maharashtra	15222	15150	2	15152	70
15.	Meghalaya	1056	686	7	693	363
16.	Mizoram	527	455	0	455	72
17.	Tripura	318	318	0	318	0
18.	Arunachal Pradesh	440	394	0	394	46
19.	Manipur	547	491	2	493	54
20.	Nagaland	544	536	2	538	6
21.	Orissa	11912	11813	18	11831	81
22.	Punjab	2135	2135	0	2135	0
23.	Rajasthan	14574	14564	2	14566	8
24.	Tamil Nadu	6000	6000	0	6000	0
25.	Uttar Pradesh (E)	27339	27339	0	27339	0
26.	Uttar Pradesh (W)	9957	9957	0	9957	0
27.	Uttaranchal	2876	2851	1	2852	24
28.	West Bengal	11492	11492	0	11492	0
TOTAL		185121	183975	82	184057	1064

Statement-IV

Wireless in Local Loop (WLL) equipped capacity in rural areas

Sl. No.	Name of Circle	Achievement in WLL capacity in rural		
		during 2006-07	during 2007-08	during 2008-09
1	2	3	4	5
1.	Andaman and Nicobar Islands	0	10,750	3,500
2.	Andhra Pradesh	13,500	15,250	31,500
3.	Assam	84,750	56,000	4,500
4.	Bihar	71,250	69,000	21,000

1	2	3	4	5
5	Chhattisgarh	12,000	49,500	-10,900
6.	Gujarat	47,000	18,300	11,750
7.	Haryana	35,800	32,500	11,600
8.	Himachal Pradesh	24,250	36,000	21,250
9.	Jammu and Kashmir	29,200	20,750	13,500
10.	Jharkhand	23,750	24,000	14,000
11.	Karnataka	31,100	1,65,450	24,800
12.	Kerala	66,750	1,90,350	54,500
13.	Madhya Pradesh	39,750	75,600	1,09,650
14.	Maharashtra	1,63,500	1,56,750	67,000
15.	NE-I	34,500	9,750	12,000
16.	NE-II	21,500	-5,000	6,250
17.	Orissa	61,000	38,250	8,000
18.	Punjab	9,000	18,000	27,200
19.	Rajasthan	1,06,500	1,04,550	68,450
20.	Tamil Nadu	27,000	82,250	-5,250
21.	Uttaranchal	24,500	11,750	15,500
22.	Uttar Pradesh (E)	84,000	63,500	18,000
23.	Uttar Pradesh (W)	35,250	3,500	28,500
24.	West Bengal	53,100	1,19,250	27,500
25.	Kolkata	0	0	0
26.	Chennai	5,250	6,000	250
TOTAL		11,04,200	13,72,000	5,84,050

Telecom regulator's recommendations

2120. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that DOT is opposing telecom regulator's recommendations of a three year lock-in-period on stake sale by the owners of the companies who had acquired telecom licence in early 2008 and were allocated spectrum at throw away prices;